

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 65

Dated Guwahati, the 23rd May, 2023

In supersession of all earlier orders, the Gauhati High Court is pleased to re-fix the "**Court Hours**" of the Principal Seat and the Outlying Benches of the Hon'ble Gauhati High Court in the following manner:

PERIOD	FIRST HALF (COURT HOURS)	LUNCH BREAK	SECOND HALF (COURT HOURS)
1 st March to 30 th September (during summer)	10:15 A.M. to 1:00 P.M.	1:00 P.M. to 2:00 P.M.	2:00 P.M. to 4:30 P.M.
1 st October to 28 th February (during winter)	10:15 A.M. to 1:00 P.M.	1:00 P.M. to 2:00 P.M.	2:00 P.M. to 4:15 P.M.

This Notification will come into effect from 1st June, 2023.

By Order,

Sd/- Gautam Baruah

REGISTRAR GENERAL

Memo No. HC. III - 07/ 2015/ 3048-3078 / G, Dated Guwahati, the 23rd May, 2023.

Copy to:-

1. The Advocate General, Assam/ Nagaland/ Mizoram / Arunachal Pradesh for information.
2. The L.R. -cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam. He is requested to circulate this Notification to all State Government departments for information.
3. The Law Secretary, Nagaland/ Mizoram/ Arunachal Pradesh. He/ She is requested to circulate this Notification to all State Government departments for information.
4. The Registrar (Vigilance/ Judicial/ Administration/ Establishment), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.

7. The District & Sessions Judge,
Kamrup (M) / Kamrup /Morigaon /Nagaon /Jorhat /Golaghat / Sivasagar / Dibrugarh/
Tinsukia/ Dhemaji / Lakhimpur / Sonitpur / Hojai / Charaideo / Udalguri / Darrang /
Nalbari / Barpeta / Bongaigaon / Kokrajhar/ Dhubri / Goalpara / Cachar /Chirang /
Karimganj/ Hailakandi / Baksa /Karbi Anglong / South Salmara-Mankachar /Dima
Hasao / Bajali / Biswanath / Majuli / West Karbi Anglong, Assam.
*He/ She is requested to circulate this Notification amongst the Judicial Officers
under his/her jurisdiction.*
8. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court,
Guwahati.
9. The Member Secretary, Assam State Legal Services Authority/ Nagaland State Legal
Services Authority/ Mizoram State Legal Services Authority/ Arunachal Pradesh State
Legal Services Authority.
10. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and
Sikkim.
11. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
12. The President/General Secretary, Gauhati High Court Advocates' Association,
Guwahati.
13. The President, All Assam Lawyers' Association, Guwahati.
14. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
15. The Joint Registrar (_____), Gauhati High Court, Guwahati.
16. The Director, Law Research Institute, Gauhati High Court, Guwahati.
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
18. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
19. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
20. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
21. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
22. The Private Secretary to Hon'ble Mr. /Mrs. Justice _____,
Judge, Gauhati High Court, Guwahati.
23. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this
Notification in the website of the Gauhati High Court.*
24. The Court Manager, Gauhati High Court, Guwahati.
25. The Sr. Systems Officer, Gauhati High Court, Guwahati.
26. The AO(J), _____, Section, Gauhati High Court, Guwahati.
27. The Court Officer I & II, Gauhati High Court, Guwahati.
28. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
29. The Chief Security Officer, Gauhati High Court, Guwahati.
30. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
31. The C.A. to the Registrar (Judicial), Gauhati High Court, Guwahati.
32. Notice Board, Gauhati High Court (New Block/Old Block), Guwahati.


REGISTRAR GENERAL